



## Central Administrative Tribunal Jammu Bench, Jammu

O.A. No.61/46/2020

This the 29<sup>th</sup> day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Anand Mathur, Member (A)**

Archana Raina, aged 41 years,  
W/o. Sh. Vikas Raina,  
R/o. House No. 85,  
Gurah Patoli Brahamana,  
PO Bantalab,  
Jammu.

...Applicant

(None for the applicant)

Versus

1. Union Territory of J&K through Secretary to Government, School Education Department, Civil Secretariat, Jammu.
2. Director, School Education, Jammu.
3. Chief Education Officer, Jammu.

...Respondents

(Mr. Amit Gupta, Additional Advocate General)



## **O R D E R (ORAL)**

### **Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

As per the report of the office the pin was sent to the learned counsel for the applicant to appear in the video conference in the present case listed for today. Learned counsel for the applicant has not joined the video conference despite link being sent to him. Therefore, Registry dialed the mobile number of the learned counsel for the applicant but he is not picking up the mobile phone. On the last date also learned counsel for the applicant was not picking up the mobile phone and the case was kept for appearance of the applicant today. It is apparent that the applicant has lost interest in further prosecuting the case. As such the OA is dismissed due to non-appearance of the applicant. No costs.

**(Anand Mathur)  
Member (A)**

“SA”

**(Rakesh Sagar Jain)  
Member (J)**